

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan):** (a) and (b). A statement giving the required information is attached. [See Appendix VI, annexure No. 40.]

#### PROCUREMENT OF FOODGRAINS

**330. Shri Sanganna:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether any instructions have been issued to the surplus State Governments to stop procurement of foodgrains on reaching certain targets; and

(b) if so, what are the targets fixed for each State?

**The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):** (a) and (b). The surplus States have been told that we were considering advising them to stop further procurement of rice after a certain target had been reached. The position is under examination and no targets have yet been fixed.

#### POST OFFICES IN BANARAS DISTRICT

**331. Shri Ganpati Ram:** Will the Minister of Communications be pleased to state the total number of new post offices opened in Banaras District in 1952 and 1953 and the estimated expenditure incurred on them?

**The Deputy Minister of Communications (Shri Raj Bahadur):** Information is available only according to financial years. In 1951-52, six new post offices were opened in Banaras District, in 1952-53 four, and in 1953-54 (up to the end of February) three. The approximate additional annual expenditure on these thirteen new post offices is estimated at Rs. 12,600.

#### RAILWAY COACHES

**332. Shri T. B. Vittal Rao:** Will the Minister of Railways be pleased to state the number of coaches manufactured respectively by the Hindustan Coach Building factory, Jessop and Company and at the various Railway workshops during the calendar year 1953?

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**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan):** Messrs. Hindustan Aircraft Ltd....125.

Messrs Jessops and Co., Coaches.  
55.

4-Wheel Motor and Parcel Vans...84.  
Railway Workshops...471.

#### NATIONAL HIGHWAYS

**333. Th. Jugal Kishore Sinha:** Will the Minister of Transport be pleased to state the names of the Schemes for development of National Highways with their respective costs to be undertaken or continued in 1954-55?

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan):** As the number of works involved is very large, a statement giving details of works estimated to cost rupees two lakhs and above, which will be commenced or continued in 1954-55, is attached. [Placed in the Library. See No. S-108/54.]

#### TRADE UNIONS

**334. Shri T. B. Vittal Rao:** Will the Minister of Communications be pleased to state:

(a) the number of unions recognised, the year when recognition was granted, their names, membership and the categories of the staff they are entitled to enrol in the Posts and Telegraphs Department;

(b) which Unions have been recognised after the initiation of 'Re-alignment' talks in 1948 and how many of them are affiliated to INTUC; and

(c) whether the membership shown above is based on the receipt of subscription or on information given by the unions?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) A statement in 4 parts containing the required information is laid on the Table of the House. [See Appendix VI, annexure No. 41.]

(b) The realignment talks began in 1948 but broke down in January 1949

on account of disagreement between the Unions themselves. Unions recognised after the so called "initiation" of the realignment talks are:

- (1) All India Telephone and Telegraph (Engineering) Union;
- (2) Telecommunication Engineering Supervisors' Association.
- (3) All India Telegraph Line Staff Union.
- (4) P. and T. Mazdoor Union.
- (5) Telegraph Traffic Officers' Association.

Out of these only the P. and T. Mazdoor Union Calcutta is known to be affiliated to the INTUC.

(c) The membership shown in part IV is based on the information supplied by the Unions.

#### **RAILWAY CANTEENS**

**335. Shri Vallatharas:** Will the Minister of Railways be pleased to state:

(a) the number of canteens run by Government in the various Railway Stations in each Zone for passengers and Railway employees separately; and

(b) the number of licences as on 1st January, 1954 under which buffet cars are run by private persons in running trains and the total mileage of service covered by each licence?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) and (b). A statement showing the required information is attached. [See Appendix VI, annexure No. 42.]